

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-205/2013/278/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the th 17 January, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/182, dtd 09.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from 13.01.2023 to 16.01.2023**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdy-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-205/2013/279/A, dated

, 17 - 01 - 2023

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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